

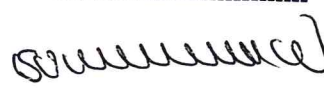

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 139/17 in CP(IB) No.21/ BB/ 17	-	For consideration of report filed by RP	Rule 7 of IB	Aegan Batteries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	S-NARENDRA KUMAR 98805 93050	Applicant	
②	RAJESH S. ADVOCATE 8123976974	Secured Creditor	

RP is present. Counsel for RP is also present. The counsel reported that an application IA No.26/2018 has been filed in the Registry seeking extension of time by another 90 days. Counsel for financial creditor (State Bank of India) is present.

List it for consideration on 06.02.2018.


MEMBER (T)


MEMBER (J)